

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 119

IA No. 1582/2023  
and  
CP(IB) No.14/Chd/Hry/2019

**IN THE MATTER OF:**

Champion Component Pvt. Ltd.

...Petitioner

Vs.

RKN Wind Limited

...Respondent

**Under Section:** 9, 49(2), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.08.2024.

Sd/-

Court officer

Preeti  
22.07.2024